

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No.3817  
TO BE ANSWERED ON 19.03.2018

**Fees for Examinations**

**†3817. SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that universities and other institutions are charging exorbitant fees for conducting entrance examinations and if so, the details thereof;
- (b) whether the Government has assessed the actual expenditure being incurred on conducting these entrance examinations and if so, the details thereof;
- (c) whether the Government/ University Grants Commission proposes to rationalise the said fee structure and if so, the details thereof; and
- (d) the time by which action is likely to be taken by the Universities/University Grants Commission in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) to (d): The University Grants Commission (UGC) has informed that it has notified UGC (Institutions Deemed to be Universities) Regulations, 2016. These Regulations are available at <http://www.egazette.nic.in/WriteReadData/2016/170661.pdf> . As per these Regulations no institution Deemed to be University shall charge any fee for an admission test other than an amount representing the reasonable cost incurred by it in conducting such test. Further, as per the Regulations, an institution Deemed to be University shall not engage in commercialization of education in any manner whatsoever, and shall provide for equity and access to all deserving students.

Private Universities are regulated by UGC (Establishment and Maintenance of Standards in Private Universities) Regulations, 2003. Fees for admission test and tuition and other fees are decided either by the Private Universities themselves or by the State Government concerned.

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